

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DV LIVING SCIENCE ENTERPRISES PRIVATE
LIMITED

1	NAME OF CORPORATE PERSON	DV LIVING SCIENCE ENTERPRISES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	25/11/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Tamilnadu, Chennai
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74900TN2011PTC083296
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	New No.17(Old No.8A), Bishop Wallers Avenue (West), Mylapore Chennai -600004
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27.08.2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CHITRA PERINKULAM RAGAVAN Address: "Anurag", Old No 16, New No: 7: Appadurai Street, Seethamma Colony, Teynampet, CHENNAI-600018, Tamilnadu Email Id: chitraprc@yahoo.com Mobile No: +919841080995 Registration No: IBBI/IPA-002/IP-N00720/2019-20/12558
8	LAST DATE FOR SUBMISSION OF CLAIMS	26.09.2022

Notice is hereby given that the DV LIVING SCIENCE ENTERPRISES PRIVATE LIMITED has commenced voluntary liquidation on 27.08.2022.

The stakeholders of DV LIVING SCIENCE ENTERPRISES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26.09.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.08.2022
Place: Chennai


CHITRA PERINKULAM RAGAVAN
Voluntary Liquidator
No. IBBI/IPA-002/IP-N00720/2019-20/12558